

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No219
CP(IB)/142(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

Union Bank of india

.....Applicant

V/s

Navin Kumar Tayal
(Corporate Guarantor)

.....Respondent

Order delivered on ..01/07/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Vatsal Trivedi.

For the Respondent : None.

ORDER

Learned counsel for the Applicant states that service affidavit is not filed. Learned counsel is directed to serve once again by all modes and file service affidavit.

List on 22.08.2022.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**